

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 596-597 of 2019

IN THE MATTER OF:

MTR Foods Pvt. Ltd.

...Appellant

Versus

Ashish Kanodia,

RP of the Maiyas Beverages and Food Pvt. Ltd.

...Respondent

For Appellant: None

**For Respondent: Mr. Amit Agarwal and Mr Sahil Raveen, Advocates for R-1
Ms. Pritha Srikumar Iyer and Mr. Kaustav Saha,
Advocates for R-4**

WITH

Company Appeal (AT) (Insolvency) No. 598-600 of 2019

IN THE MATTER OF:

Peepul Capital Fund III LLC.

...Appellant

Versus

Ashish Kanodia,

RP of the Corporate Debtor & Ors.

...Respondents

For Appellant: Mr. Ambika, Advocate

**For Respondent: Mr. Amit Agarwal and Mr Sahil Raveen, Advocates for R-1
Ms. Pritha Srikumar Iyer and Mr. Kaustav Saha,
Advocates for R-3**

WITH

Company Appeal (AT) (Insolvency) No. 791 of 2019

IN THE MATTER OF:

Shetron Ltd.

...Appellant

Versus

Maiyas Beverages and Foods Pvt. Ltd. & Ors.

...Respondents

**For Appellant: Mr. Purti Marwaha Gupta and Mr. Adya Shree Dutta,
Advocates**

**For Respondent: Mr. Amit Agarwal and Mr Sahil Raveen, Advocates for R-1
Ms. Pritha Srikumar Iyer and Mr. Kaustav Saha,
Advocates for R-3**

ORDER

18.03.2020 Mr. Ambika, Advocate present for Appellant in Company Appeal (AT) (Ins.) No. 598-600 of 2019. Advocates for Appellants in other two Appeals not present. Today the matter was posted for hearing arguments of the Respondents. This special Bench is not available at 2:00 PM today. As such the matter is listed for further arguments as Part-heard on **15th April, 2020**.

Registry will notify time for sitting of this Special Bench on that date.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./md